

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 11th September, 2024

S.O 466 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Srinagar in view of General Elections to Legislative Assembly- 2024.

S. No.	Name of the Officer	Designation/Place of Posting
1.	Mr. Waseem Shah	Assistant Engineer, TLMD6 M.No.7006961392
2.	Mr. Imran Hameed Shah	Virologist, Nowshera M.No.9469343488

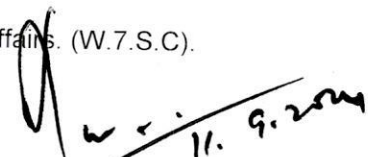
By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 11 -09- 2024

No. LAW- Powr/03/2022-10

Copy to the:-

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Srinagar.
4. District Election Officer, Srinagar. This is with reference to letter No. 807/DEOS/2024/26215-19 Dated:- 10-09-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


11. 9. 2024
Senior Law Officer
Department of Law, Justice and P.A



